DIVISION BENCH **ITEM NO. 136**

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 16/2022 IN CP No. 35/ALD/2021

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 25th January, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**PRADIP KUMAR RAIZADA V/S MAYA BUILDERS PVT LTD & ORS**
UNDER SECTION	**241/242 OF COMPANIES ACT 2013**

THROUGH VIDEO CONFERENCING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 23rd March, 2023.

-Sd-
(Deputy Registrar)

25th January, 2023

Priya Agarwal
(Stenographer)